

(ग) जालंधर दूरदर्शन केन्द्र के 1978 के मध्य तक चालू हो जाने की उम्मीद है। इसके चालू हो जाने पर अमृतसर केन्द्र की गतिविधियां जालंधर में परिवर्तित कर दी जायेंगी।

श्री नवाब सिंह चौहान : दूरदर्शन का लक्ष्य होता है मनोरंजन के अलावा जन-प्रशिक्षण के साथ साथ लोक संस्कृति का प्रदर्शन और स्थानीय प्रतिभा का समुचित उपयोग। मौजूदा पालिसी से यह नहीं होता। आप आप ने सब चीजों को केन्द्रित कर रखा है। यहां से कार्यक्रम बना कर वहां भेजा जाता है। इसलिए आप की इस पालिसी से यह लक्ष्य प्राप्त नहीं होता। क्या आप हम में कुछ परिवर्तन करेंगे और जिम जगह कोई केन्द्र खोलेंगे उसी जगह स्टूडियो बनायेंगे ?

श्री लाल कृष्ण अडवानी : मैंने जैसा प्रारम्भ में ही कहा था कि कल्पना केवल रिले स्टेशन की थी और जहां पर रिले स्टेशन की कल्पना होनी है, वहां स्वाभाविक है कि मुख्य स्टेशन के जो प्रोग्राम होंगे, उनको रिले किया जायेगा। लेकिन बावजूद इस के, अमृतसर दूरदर्शन केन्द्र से जो प्रोग्राम प्रसारित किये जाते हैं उनमें पंजाब की आवश्यकताओं को ध्यान में रख कर अनेक कार्यक्रम होते हैं, जिन के कारण वहां पर लोक-रंजन के साथ साथ लोक-प्रशिक्षण भी होता है। मैं अनेक उदाहरण दे सकता हूँ—जैसे एग्रीकल्चर यूनिवर्सिटी, लुधियाना तथा नेशनल इंस्टीट्यूट ऑफ स्पोर्ट्स, पटयाला से सम्बन्धित अनेक कार्यक्रम होते हैं, जिन का सम्बन्ध पंजाब से है।

श्री नवाब सिंह चौहान : माननीय मंत्री जी ने कहा कि इस को बदल कर जालंधर कर दिया जायेगा। और श्री बहुत सी-जगह केन्द्र खोले गये हैं—क्या उन को भी बन्द करके दूसरी जगह भेज दिया जायेगा ?

श्री लाल कृष्ण अडवानी : अमृतसर को बन्द नहीं किया जायेगा, लेकिन जब जालंधर का मुख्य स्टूडियो बन जायेगा, जिम की सम्भावना 1978 के मध्य तक है, तब अमृतसर वहां के कार्यक्रम रिले करेगा जिसमें पंजाबी पुट और भी अधिक होगा।

Report on Working of Solid State Physics Laboratory, Delhi

*347. DR. MURLI MANOHAR JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) whether his Ministry has received the Management Information Report, 1976, on the working of the Solid State Physics Laboratory, Delhi;

(b) if so, action taken thereon;

(c) whether an enquiry on the working of the Laboratory mentioned above had been ordered in 1976; and

(d) if so, the findings thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) A copy of the report entitled "Management Information Report 1976" was prepared and sent by a scientist of Solid State Physics Laboratory (SPL) on his own to the Director of the Laboratory with a copy to Defence Research and Development Organisation HQ.

(b) The report has been examined in the Defence Research and Development Organisation HQ. The matters dealt with in the Report pertain to the progress of various projects of SPL and local administrative matters connected with the same. As a high level Electronics Development Panel is in existence to monitor and review these projects periodically, no further action on the individual's report was considered necessary at the Ministry level. The report will be brought to the notice of the Panel. The Lab has been asked to look into various points in detail.

(c) No, Sir.

(d) Does not arise, Sir.

DR. MURLI MANOHAR JOSHI: The answer refers to certain points which were examined by the DRDO HQrs. What were the findings of the DRDO HQrs. on this report and what action was taken on local and administrative matters referred to in the MIR and how many periodical inquiries about the various projects have already been done by the Electronics Panel up till now and Brig. Mishra who was a former Director and to whose time this MIR refers is now a Member of this Electronics Panel and, therefore, this report has been sent to the Electronics Panel and whether there were complaints and matters referred to in this MIR regarding the misuse and consumption of very costly materials like platinum and gold which have been shown to have been consumed worth several lakhs of rupees. I want to know whether such points were raised in this MIR and whether the author of the MIR was threatened with murder and he has lodged a complaint against a large number of persons...

MR. SPEAKER: You are giving a lot of information to the Minister.

DR. MURLI MANOHAR JOSHI: ... whether he has lodged a Police complaint and an FIR that he has been threatened by a certain number of scientists because he has written an MIR in which he has pointed out various irregularities.

SHRI JAGJIVAN RAM: Ordinarily such papers sent not through proper channel by individual employees are not taken notice of. But, because he is a scientist, the matter was looked into. The individual scientist has a history of his own. Perhaps Mr. Joshi is not aware of that. He is not in the normal condition of his health requiring psycho-therapeutic help. So, many things he has said in the MIR are complaints against his co-workers and perhaps they have arisen out of the complex he is suffering from and a clash of personalities.

DR. MURLI MANOHAR JOSHI: This report has not been sent as an individual

report. This is wrong to say that this report has been sent as an individual report. He has given the report to the Director. The Director has forwarded this report to the Ministry. A note was put up on the file on which it was written 'bring forward when the Director comes'.

This is the function of that gentleman to prepare the Management Information report to inform the Ministry about the state of projects in the laboratory. Therefore, this is not an individual report.

I am aware of the state of health of this gentleman. The Minister has pointed out something. What is the medical report? He was also examined by the Board of the medical experts of the Government of India. They gave their opinion about the condition of this gentleman. Has the clash of honest and dishonest persons come into the picture? A clash between a person who is really interested in the development and those who are bungling....

MR. SPEAKER: Please come to the question.

He is still standing. He is taking as much time as in the Defence Budget debate. Mr. Joshi, it is not proper. You are taking the time of the House

DR. MURLI MANOHAR JOSHI: My question has not been answered. Has the F.I.R. been lodged? Has the complaint regarding the conspiracy of murder been received by the Minister or not? Unless this is answered, how can I put another question?

MR. SPEAKER: You put the second question also. This is the second, anyway.

DR. MURLI MANOHAR JOSHI: Even the first has not been answered.

SHRI JAGJIVAN RAM: I do not know the question put by him.

MR. SPEAKER: Please repeat the question.

Perhaps, his note is missing. Have you been able to locate the note?

DR. MURLI MANOHAR JOSHI: My question was that a copy of the report was received by the Headquarters as admitted in the answer. This Headquarters has examined this report and they say this thing relates to certain matters of local administration and also to some projects. What action has the Headquarters taken on the local administrative matters? They have referred a part of it to the Electronics Panel. My question is whether the Electronics Panel has conducted any enquiry up till now in any project and whether the Electronics Panel now includes Brig. Mishra, who was then the Director of the NPL and whether he has come to the Electronics Panel?

MR. SPEAKER: In putting the question you are taking the time of the whole House.

DR. MURLI MANOHAR JOSHI: This relates to the Defence Science. Crores of rupees are there.

SHRI JAGJIVAN RAM: The matter has been examined. It was not considered significant enough to take any action in the matter. Therefore, the laboratory has been asked to examine local matters. It has also been referred to the Electronics Panel. I do not have the names of those who are on the Panel. I have got the designation. I will have to check up whether the Brigadier to whom hon. Member referred is on the Panel or not.

I do not have the names. I have the designations of the people i.e. the post that they are holding in the Defence Ministry and also outside. It is not that only the Defence Ministry people are there. The representatives from the National Laboratories as well as from Electronics Commission are there.

DR. SUBRAMANIAM SWAMY: I need your protection for this kind of

evasive reply from the Ministry. I ask this question in all seriousness, have we not in this House to take matters seriously when Defence scientists commit suicide. This gentleman by the Minister's own admission is in a bad state of health. I am sure his health has been ruined because of the state of affairs in this laboratory. I also would like your protection, because I happen to know how all these so called centres of science are functioning. I myself was a professor in the Indian Institute of Technology.

I was sacked from there for writing the kind of things which are mentioned in the management report.

SHRI VASANT SATHE: Do you also suffer from mental bad health?

DR. SUBRAMANIAM SWAMY: It is quite obvious that whenever I stand up, I disturb their mental state. During the 20 months of emergency I disturbed his mental state very much, I know.

Sir, there is something rotten in this Solid State Physics Laboratory. These laboratories have functioned as kingdoms. Is the Minister aware of the first inspection report? I am not referring to the final audit report. I know what they say. The first inspection report has passed certain strictures on the top personnel of this laboratory particularly regarding misuse of government property, missing furniture and equipments and so on. This is contained in that report. The Minister is giving evasive replies. Has the Minister made the necessary enquiries?

SHRI JAGJIVAN RAM: I would say with all respect to the House that I am not in the habit of giving evasive replies. Whatever information I have got, I never hesitate to share it with the House, charges of withholding the information would serve no purpose. So far as the Audit report is concerned I do not have that with me at present. But when the Member has made a reference, I will certainly look into it.

I will repudiate any suggestion that everything in the defence scientific organisation is rotten. That will be doing no good to the fine research and development work which the organisation is doing in the Defence Ministry.

श्री उष सेन : मैं एक छोटा सा प्रश्न सीधा सा सवाल करना चाहता हूँ। क्या यह सही है कि फिजिकल लेबोरेटरी की तरफ से मैसर्स आत्मा राम एण्ड संत बुकसेलर्स को कुछ रुपया दिया गया, बड़ा धन दिया गया कि वे वैज्ञानिक पत्रिकाएँ देंगे, सांस्टिट्यूटिकल जरनल देंगे लेकिन कुछ भी नहीं दिया गया? क्या मंत्री महोदय ने जब कागजात को देखा तो यह भी देखने को मिला कि उन्होंने पैसा तो ले लिया लेकिन पत्रिकाएँ आदि नहीं दीं और न ही पैसा वापस किया?

श्री जगजीवन राम : इस से यह प्रश्न पैदा नहीं होता है।

Super Tanker oil Terminal Project at Cochin

*350. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total amount spent so far on the Super Tanker Project at Cochin Harbour;

(b) whether Government have completed the re-appraisal of the project and if so, the details thereof; and

(c) the steps taken for the speedy execution of this project?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). An investment decision on the Super Tanker Oil Terminal Project at Cochin would depend upon the feasibility of processing Bombay High crude in the Cochin Refineries. This question is at present under examination. An amount of about Rs. 2.3 crores has so far been

spent towards preliminary works, construction of reclamation Bund and purchase of some construction materials.

SHRI VAYALAR RAVI: Mr. Speaker Sir, before putting my question I would appeal to the Prime Minister to look into the case sympathetically. Apart from this, I would like to say here that the prejudiced attitude of the officers in the Planning Commission is always to object to this project. There has been some mystery behind that. Let me tell you the history of this. As you know, Sir, this project has been objected to by the officers of the Planning Commission always. I come from Kerala State and hence I appeal to the Prime Minister to consider this case and look into it in a sympathetic way.

MR. SPEAKER: That means he has no supplementary to put. This is only an appeal to you for your sympathetic consideration.

SHRI MORARJI DESAI: I accept his appeal.

MR. SPEAKER: He has accepted your appeal. Now there should be no controversy.

जेलों में अथवा पेट्रोल के दौरान मरने वाले व्यक्तिओं के आश्रितों को पेंशन देना

*351. श्री हरमोचिन्द बर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात स्थिति के दौरान जेलों में अथवा पेट्रोल के दौरान मरने वाले नजरबंद व्यक्तियों के आश्रितों को पेंशन देने का मानदण्ड क्या है; और

(ख) पेंशन किस तारीख में दी जायेगी, कितनी दी जायेगी और कितने आश्रितों को पेंशन मिलेगी ?

गृह मंत्री (श्री चरण सिंह) : (क) आपातस्थिति के दौरान मौसा के अखिल रखे गये उन नजरबंदियों के आश्रित पेंशन